GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO. 1416 ANSWERED ON 01/08/2023

PM KUSUM SCHEME

1416. DR. DHARMASTHALA VEERENDRA HEGGADE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the main objectives of launching the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM KUSUM);

(b) the break up of beneficiaries and funds allocated under PM KUSUM, State-wise;

(c) the targets kept under the Scheme;

(d) the provisions of the Scheme which aim to increase country's solar water pump manufacturing capacity;

(e) the steps taken and are being taken by Government for decentralised solar power production and for proper implementation of the Scheme; and

(f) the achievements under various components of the scheme?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (f) The main objectives of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) include de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution. The scheme has the following targets:

(i) Component 'A': 10 GW capacity through installation of small solar power plants each of capacity up to 2 MW on the barren/fallow land of the farmers;

(ii) Component 'B': Installation of 20 lakh standalone off-grid solar water pumps; and

(iii) Component 'C': Solarization of 15 lakh existing grid-connected agriculture pumps and through feeder level solarization (FLS).

The scheme guidelines allow inter-se transfer of quantities under Component 'B' and Component 'C' of PM-KUSUM.

PM-KUSUM is a demand driven scheme and therefore quantities/ capacities are allocated under the three components of the scheme based on demand received from the States/ UTs. However, funds are allocated based on type/ capacity of systems and progress of installation reported by the State Implementing Agencies.

State/UT-wise details of the beneficiaries and funds released under the Scheme are given in Annexure I.

The achievements under various components of the scheme are shown in Annexure II.

Major steps, including new initiatives, taken by the Government to achieve PM KUSUM targets in timely manner are furnished at **Annexure III.**

The PM KUSUM scheme guidelines clearly state that it will be mandatory to use indigenously manufactured solar module with indigenous solar cells. Further, the balance of system is to be manufactured indigenously. In addition, the motor-pump-set, controller and balance of system is also to be manufactured indigenously.

Annexure-I referred in reply to part (a) to (f) of the Rajya Sabha Unstarred Question No. 1416 to be answered on 01.08.2023

S.no.	State/UT	Farmers benefitted (Nos.)	Funds released (Rs in Crore) 0.82 11.78 375.55 8.65 15.69	
1	Arunachal Pradesh	179		
2	Gujarat	2459		
3	Haryana	55751		
4	Himachal Pradesh	546		
5	Jammu & Kashmir	632		
6	Jharkhand	12844	36.08	
7	Karnataka	314	3.64 0	
8	Kerala	74		
9	Madhya Pradesh	7332	71.07	
10	Maharashtra	61514	350.67	
11	Manipur	78	0.89	
12	Meghalaya	35	0.28	
13	Nagaland	0	0.20	
14	Odisha	1393	0.77	
15	Punjab	12864	63.09	
16	Rajasthan	60670	522.16 31.51	
17	Tamil Nadu	3187		
18	Tripura	1946	11.43	
19	Uttar Pradesh	23843	111.37	
20	Uttarakhand	318	4.00	
21	West Bengal	4	0	
22	Others (Funds released to CPSUs)	-	16.75	
	Total	245983	1636.40	

State/UT-wise details of farmers benefitted and funds released under PM-KUSUM Scheme up to 30.06.2023

Annexure-II referred in reply to part (a) to (f) of the Rajya Sabha Unstarred Question No. 1416 to be answered on 01.08.2023

S. No.		e achievements under vari Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
	State	Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed
1	Arunachal Pradesh	2	0	400	179	0	0	0
2	Assam	10	0	4000	0	1000	0	0
3	Chhattisgarh	30	0	0	0	0	330500	0
4	Bihar	0	0	0	0	0	0	0
5	Gujarat	500	0	8082	2459	2000	300500	0
6	Goa	150	0	200	0	0	11000	0
7	Haryana	85	2.25	252655	55749	0	65079	0
8	Himachal Pradesh	50	20.2	1580	501	0	0	0
9	Jammu & Kashmir	20	0	5000	632	4000	0	0
10	Jharkhand	20	0	36717	12844	1000	0	0
11	Karnataka	0	0	10314	314	0	337000	0
12	Kerala	40	0	100	8	45100	3200	74
13	Ladakh	0	0	2000	0	0	0	0
14	Madhya Pradesh	600	10.13	17000	7325	0	295000	0
15	Maharashtra	700	0	225000	61514	0	275000	0
16	Manipur	0	0	150	78	0	0	0
17	Meghalaya	0	0	1035	35	0	0	0
18	Mizoram	0	0	4700	0	0	0	0
19	Nagaland	5	0	265	0	0	0	0
20	Odisha	500	0	5741	1393	40000	10000	0
21	Puducherry	0	0	0	0	0	0	0
22	Punjab	220	0	78000	12864	186	100000	0
23	Rajasthan	1200	80.5	198884	59234	1144	100000	1375
24	Tamil Nadu	424	0	7200	3187	0	0	0
25	Telangana	0	0	400	0	0	8000	0
26	Tripura	5	0	8021	1896	2600	0	50
27	Uttar Pradesh	155	0	66842	23843	1000	370000	0
28	Uttarakhand	0	0	3705	318	200	0	0
29	West Bengal	0	0	10000	0	23700	0	20
	Total	4716	113.08	947991	244373	121930	2205279	1519

The achievements under various components of the scheme (as on 30.06.2023)

Steps taken by Ministry for proper implementation of the PM-KUSUM Scheme inter-alia include:

- PM-KUSUM Scheme has been extended till 31.03.2026.
- Central Financial Assistance (CFA) is available for pump capacity up to 15 HP (increased from 7.5 HP) to the individual farmers in the North-eastern States, UTs of Jammu & Kashmir and Ladakh, States of Uttarakhand and Himachal Pradesh and Island UTs of Andaman & Nicobar and Lakshadweep, and for each farmer in the cluster/ community irrigation projects in high water table areas in all the States/ UTs.
- Meetings with Banks/FIs for availability of low cost financing to farmers.
- State level tender allowed for procurement of standalone solar pumps
- Time period extended for implementation to 24 months from the date of initial sanction.
- Requirement of performance bank guarantees under Component-A and Component-C (Feeder Level Solarization) relaxed.
- Tender conditions have been revised to increase the installer base in order to expedite extending benefit under the Scheme.
- Solarization of pumps under the Scheme included under Agriculture Infrastructure Fund (AIF) to provide subsidized loans to farmers.
- Scheme included under Priority Sector Lending (PSL) Guidelines of the Reserve Bank of India (RBI) to enable ease of accessing finance. Further, a number of banks have issued lending guidelines for the Scheme.
- Specifications & testing procedure of the solar pumps have been revised time to time to promote quality of installations.
- Web-Portals at Central and at State levels have been developed for monitoring of Scheme.
- Creating publicity and awareness including through CPSUs.
- Toll free number provided for ease of getting information on the Scheme.
- Regular monitoring of the progress and issuance of clarifications and amendments to the scheme guidelines based on lessons learnt during implementation and feedback from stakeholders
- Extension granted for projects sanctioned during January, March and June 2021 under Component B till 31.12.2023
- For sanction issued during FY 2019-20, an extension is granted till 31.01.2024 under Component-A. Similar extension is issued for sanction granted under Component A during FY 2020-21 till 30.09.2024.
- The Guidelines of the scheme have been revised on 12.07.2023 to simplify the land aggregation process in Component 'C'.